

T.C.P No. 53/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Mr. Tamil Rajan Mariappan

V/s.

M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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| | Vibhor Kapoor for Respondents i/s Legasis Partners | | |
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(Signature)

ORDER

TCP No. 53/397-398/NCLT/MB/MAH/2015

Petitioner's Counsel is absent. Respondent's side is present.

At request of the Respondent's Counsel, list this matter on **19.03.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)